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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 30/2018 in C.P. (I.B) No. 54/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Udayraj Patwardhan (RP)

V/s.

Axis Bank Ltd.

Section of the Companies Act:

Section 12(2) of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. LARM MY. PATEL

401

ADDLICAMT



2.

ORDER

Learned Advocate Mr. Lalit Patel present for Applicant. None present for Respondent in IA 30/2018.

Applicant is directed to issue notice of date of hearing to the financial creditor and shall file proof of service.

List the matter on 30.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.